

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO.4467**  
TO BE ANSWERED ON 20.03.2020

**Deaths of Forest Watchers**

4467. SHRIMATI KIRRON KHER:  
SHRI P.V. MIDHUN REDDY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of forest watchers or other personnel in the forest services who have lost their lives in the line of duty across the country during the past three years, State-wise;
- (b) whether the Government has chalked out any schemes /scholarship programmes to compensate the families and children of the forest guards who die on duty;
- (c) if so, the details thereof and if not, the reasons therefor: and
- (d) the other steps taken by the Government for the welfare of forest personnel who are injured or lost their lives in line of duty?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(SHRI BABUL SUPRIYO)**

(a) As per information received from various States and Union Territories, the total number of deaths of forest watchers and other personnel is reported as 81 during the last three years. Tamil Nadu has reported 51, Kerala 07, Punjab 17, Madhya Pradesh 01, Arunachal Pradesh 04 and Rajasthan 01 deaths during the last three years.

(b),(c) and (d) The State Governments/UT Administrations take various measures including providing ex-gratia relief / lump sum compensation, giving employment to the dependent of deceased personnel on compassionate grounds in the case of death of their forestry personnel and bearing expenses on treatment of injured personnel or death related formalities as per their own schemes.

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